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SLP(C)No. 16879 OF 1998

ITEM No.301 (Part heard) Court No. 7 SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16879/1998

(From the judgement and order dated 02/07/1998 in LPA 599/98
of The HIGH COURT OF JUDICATURE AT PATNA)

CHANDRA KANTA SINHA Petitioner (s)

VERSUS

ORIENTAL INSURANCE CO.LTD.&ORS Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 08/05/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. SB. Sanyal, Sr.adv.
Mr. Ranjan Mukherjee,Adv.

For Respondent (s) Ms. K. Sharda Devi, Adv.

Mr. Vishnu Mehra, Adv.
Mr. B.K.Satija,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
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After hearing learned counsel for the parties for some time, the Court reserved its judgment.

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(S.Thapar) (Shelly Sen Gupta)@@
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PS to Registrar Court Master@@
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